

12

NATIONAL COMPANY LAW TRIBUNAL  
CHENNAI BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02/01/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/184/2016  
NAME OF THE PETITIONER(S) : Venkatraman Shivkumar  
NAME OF THE RESPONDENT(S) : M/s Then India Energy Private Limited & 13 others  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL) SIGNATURE	DESIGNATION	REPRESENTATION BY WHOM
-------	--------------------------------	-------------	------------------------

1. Radhika Maheshwari  
For and on behalf of NK Bhansali

Radhika

2. KAVITHA BALAJI.  
For R<sub>2</sub> & R<sub>3</sub>

K

3. J. Pachiguppan

Counsel for Def. Respondent  
R<sub>4</sub> & R<sub>11</sub>

J Pachiguppan

4. K. RAMASAMY &  
G. V. MOHAN KUMAR

Counsel for Petitioner

K. Ramasamy

5. A. Remyan

Authorised Company

A. Remyan

### **ORDER**

Shri G V Mohan Kumar, counsel for petitioner present. Shri A Rengarajan, PCS representing R1, Ms Kavitha Balaji, counsel for R2 & R3, Shri J Pachiyappan, counsel for R4 & R11 are present. Counsels representing R1, R4 and R11 shall file memo adopting the counter filed by R2 & R3. Time extended at their request for filing memo. Counsel for petitioner is directed to file rejoinder for the counter filed by R2 & R3. Put up on **24.01.2017 at 10.30 A.M.**

  
(Ch. Md. Sharief Tariq)  
Member (Judicial)

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)